

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2118
ANSWERED ON:23.11.2010
FUNDS FOR CONSTRUCTION OF BRIDGES AND ROADS
Kumar Shri Vishwa Mohan

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether various States have requested the Union Government to allocate funds for construction of bridges/urban roads and upgradation of roads etc.;
- (b) if so, the details thereof;
- (c) the total amount sanctioned/released by the Union Government to each State/UT during the last three years and the current year; and
- (d) the total amount incurred by each State/UT under the sanctioned projects as against the sanctioned amount during each of the last three years and the current year?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH)

(a) and (b): This Ministry is primarily responsible for the development & maintenance of National Highways (NHs) including bridges. The development & maintenance of NHs is carried out on agency basis by the State Governments through Public Works Departments (PWDs), National Highways Authority of India (NHAI) and Border Roads Organisation (BRO). The Ministry has also taken up Special Accelerated Road Development Programme for North-Eastern Region (SARDP-NE) and Special Programme for development of roads in Left Wing Extremists (LWE) affected areas. This Ministry also allocates funds to State Governments for development of State Roads (other than Rural Roads) under the Central Road Fund (CRF), and Economic Importance and Inter-State Connectivity (EI & ISC) schemes as per provisions of CRF Act, 2000. Funds for development including upgradation of NHs are allocated to State Governments, NHAI and BRO under various schemes as per the availability of funds. No separate allocations are made for construction of bridges and urban roads.

(c) & (d): The State-wise details of allocation and expenditure for development of NHs including bridges, SARDP-NE and Special Programme for development of roads in LWE affected areas during each of the last three years and current year are at Annexure-I. The State-wise allocation of funds under the CRF, EI & ISC schemes and amount released during each of the last three years and current year are at Annexure-II & III respectively.